

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1917
ANSWERED ON:05.12.2012
IMPLEMENTATION OF PRIS
Panda Shri Baijayant

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has any proposal to implement the Performance Related Incentive Scheme (PRIS) as recommended by the Sixth Central Pay Commission for its personnel;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether certain Ministries have expressed their reluctance to implement PRIS;
- (d) if so, the details thereof and the reaction of the Government thereto;
- (e) whether bio-metric access control systems have been installed in all the offices of the Central Government; and
- (f) if so, the cost incurred on the installation of these systems and if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

- (a): Yes, Madam.
- (b): The Performance Related Incentive Scheme (PRIS) is to provide pecuniary benefit over and above the regular salary, based on the targeted performance, out of the Non-Plan budgetary savings, for the Central Government employees.
- (c): No, Madam.
- (d): Does not arise.
- (e) & (f): Some Ministries and Departments have installed Bio-metric Access Control System in their offices. The instructions on punctuality envisage that necessary measures for enforcement of punctuality are to be evolved by the Head of Offices and Departments in the light of broad objective.